

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 51
TO BE ANSWERED ON 01.12.2025**

DATA ON MIGRANT WORKERS

51. SHRI BAPI HALDAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has maintained data on registrations of firms done under the Inter-State Migrant Workmen, Regulation of Employment and Conditions of Service Act, 1979;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the e-Shram portal specifically collects data on workers' State of origin and where they presently work; and**
- (d) the names and details of the migrant workers who died in their workplace during the last five years and the current year, year-wise and State/UT-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): In order to safeguard the interest of the Migrant workers, Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979 provides for registration of certain establishments employing Inter-State Migrant Workers and licensing of contractors. Workers employed with such establishment are to be provided payment of minimum wages, journey allowance, displacement allowance, residential accommodation, medical facilities and protective clothing etc.

This Act has now been subsumed in the Occupational Safety, Health and Working Conditions (OSH) Code, 2020. The OSH Code, provides for decent working conditions, minimum wages, grievances redressal mechanisms, toll free helpline, protection from abuse and exploitation and social security to all category of organized and unorganized workers including migrant workers. With expanded social security, stronger protections and nationwide portability of entitlements, the codes place workers, especially migrant workers firmly at the centre of labour governance. The Code will be applicable to every establishment in which ten or more inter-state migrant workers are employed or were employed on any day in the preceding twelve months.

The enforcement authorities under Central Industrial Relations Machinery (CIRM) conduct regular inspections of the registered establishments and licensed contractors in the Central Sphere. The State Governments are mandated to enforce the provisions in the State Sphere.

Migration of workers from one State to another State is a continuous process and dynamic in nature.

The Ministry of Labour & Employment has launched eShram portal, a National Database of the Unorganised Workers on 26th August, 2021. The main objective of the eShram portal is to create a national database of unorganised workers including migrant workers seeded with Aadhaar, and facilitate delivery under existing Social Security and Welfare Schemes to such workers. It allows an unorganised worker to register himself or herself on the portal on a self-declaration basis. As on 26.11.2025, over 31.37 crore unorganized workers including migrant workers have registered on eShram portal. State-wise number of unorganized workers including migrant workers registered on eShram portal is annexed.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UN-STARRED QUESTION NO. 51 FOR 01.12.2025 REGARDING “ DATA ON MIGRANTS” RAISED BY SHRI BAPI HALDAR.

States/UTs -wise number of unorganised workers including migrant workers registered on eShram portal, as on 26.11.2025:

States/UTs	Total Registrations
ANDAMAN AND NICOBAR ISLANDS	34,964
ANDHRA PRADESH	87,58,597
ARUNACHAL PRADESH	2,12,469
ASSAM	77,78,917
BIHAR	3,20,57,810
CHANDIGARH	1,89,606
CHHATTISGARH	86,27,858
DELHI	36,01,109
GOA	87,196
GUJARAT	1,22,68,537
HARYANA	54,12,778
HIMACHAL PRADESH	20,11,075
JAMMU AND KASHMIR	36,11,005
JHARKHAND	97,86,446
KARNATAKA	1,09,80,222
KERALA	60,92,199
LADAKH	35,068
LAKSHADWEEP	2,858
MADHYA PRADESH	1,91,21,802
MAHARASHTRA	1,81,80,126
MANIPUR	4,69,279
MEGHALAYA	3,58,382
MIZORAM	72,627
NAGALAND	2,42,114
ODISHA	1,36,62,830
PUDUCHERRY	1,97,329
PUNJAB	59,05,009
RAJASTHAN	1,51,11,274
SIKKIM	50,236
TAMIL NADU	94,79,472
TELANGANA	46,01,424
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	75,629
TRIPURA	9,00,043
UTTAR PRADESH	84,15,1840
UTTARAKHAND	3,10,0392
WEST BENGAL	2,65,34,544
Total	31,37,63,066
